COURT NO. 15

THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Tuesday The 10th day of February 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(NOTE : NO MENTIONS WILL BE ALLOWED IN SPECIALLY IDENTIFIED CASES)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (MINES AND INDUSTRIES)					
1	WP/3503/2026 IA 1/2026 Stay Petition	RAMGAD MINERALS AND MINING LIMITED Vs THE UNION OF INDIA	TAGORE YADAV YARAGORLA	GP FOR MINES AND GEOLOGY	CHITTOOR
2	WP/3649/2026 IA 1/2026 Suspension Petition	PINNAMANENI SRINIVAS Vs THE STATE OF AP	GANTA EDIGA RAKESH GOUD	GP FOR MINES AND GEOLOGY GP FOR REVENUE GP FOR FORESTS	KRISHNA
3	WP/3745/2026 IA 1/2026 Stay Petition	SRI Y. RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR MINES AND GEOLOGY	KURNOOL
4	WP/3747/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MOPURU BHAKTHAVATSALA REDDY Vs THE STATE OF ANDHRA PRADESH.	GRANDHI PRIYANKA	GP FOR MINES AND GEOLOGY	SPS NELLORE
5	WP/3850/2026 IA 1/2026 Direction Petition	GOLI SIVA RAMIREDDY Vs THE STATE OF AP	B JAYA PRABHAKARA RAO	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE	WEST GODAVARI
6	WP/3871/2026 IA 1/2026 Stay Petition	MOR ALLOYS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR MINES AND GEOLOGY	VIZIANAGARAM
7	WP/3875/2026 IA 1/2026 Stay Petition	R.K. ELECTRIC AUTOMATION LIMITED Vs THE STATE OF AP	DEVI PRASAD MANGALAPURI	GP FOR MINES AND GEOLOGY	VIZIANAGARAM
ADMISSION (ENDOWMENTS)					
8	WP/3889/2026 IA 1/2026 Direction Petition	PRABHALA SUBRAHMANYAM Vs THE STATE OF AP	D V SASIDHAR	GP FOR ENDOWMENTS	GUNTUR
9	WP/3890/2026 IA 1/2026 Suspension Petition	LEGA LAKSHMAN RAO Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	EAST GODAVARI
10	WP/3896/2026 IA 1/2026 Direction Petition	PADAMATA MUSALAIAH Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS	GUNTUR
ADMISSION (WOMEN & CHILD WELFARE)					
11	WP/3822/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	THOTAKURA UMA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR WOMEN DEV CHILD WELFARE	KRISHNA
12	WP/3823/2026 IA 1/2026	SURYADEVARA VANA RANI	VIVEKANANDA VIRUPAKSHA	GP FOR REVENUE GP FOR REGISTRATION	KRISHNA

	Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	Vs THE STATE OF ANDHRA PRADESH		AND STAMPS GP FOR WOMEN DEV CHILD WELFARE	
13	WP/3888/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	GUTTHIKONDA MOUNIKA Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR WOMEN DEV CHILD WELFARE	CHITTOOR

COURT NO. 15

THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Tuesday The 10th day of February 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
14	CC/2382/2025 (WP/9390/2025)	SRI SATYA KRUPA EDUCATIONAL SOCIETY Vs SMT G KRISHNA KUMARI	BANDI SRIHARI	SUSHMA YAGANTI	ANANTAPUR
FOR COMPLIANCE					
15	CC/2192/2023 (WP/14590/2022)	MANDADI KALI PASADA RAO Vs SHRI GOPALA KRISHNA DWIVEDI	PEDDI VIJAYBHASKAR	KIRAN KUMAR VADLAMUDI G VENKATA REDDY RR 10 AND 11 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR
16	CC/2298/2024 (WP/10708/2023)	M/S MADAN MOHAN ENGINEERING WORKS Vs MR SESHIBHUSHAN KUMAR	T C KRISHNAN	S SIVA KUMARI NAGARAJU PULLAGURA DHARANI KUMAR B	YSR KADAPA
17	CC/3280/2024 (WP/25178/2023) IA 1/2024 Dispense with Petition	K VENKATESWARLU Vs SRI G SAI PRASAD IAS	MODAPOTHULA SUMALATHA	K M KRISHNA REDDY NAGARAJU PULLAGURA DHARANI KUMAR B	KURNOOL
18	CC/3282/2024 (WP/25229/2023) IA 1/2024 Dispense with Petition	K VENKATESWARLU Vs SRI G SAI PRASAD IAS	MODAPOTHULA SUMALATHA	K M KRISHNA REDDY NAGARAJU PULLAGURA DHARANI KUMAR B	KURNOOL
19	CC/3295/2024 (WP/25221/2023) IA 1/2024 Dispense with Petition	K VENKATESWARLU Vs SRI G SAI PRASAD IAS	MODAPOTHULA SUMALATHA	K M KRISHNA REDDY NAGARAJU PULLAGURA DHARANI KUMAR B	KURNOOL
20	CC/3297/2024 (WP/25230/2023) IA 1/2024 Dispense with Petition	K VENKATESWARLU Vs SRI G SAI PRASAD IAS	MODAPOTHULA SUMALATHA	K M KRISHNA REDDY NAGARAJU PULLAGURA DHARANI KUMAR B	KURNOOL
21	CC/919/2025 (WP/1702/2023)	KOUSHIK GROUP Vs PEEYUSH KUMAR IAS	P KAMLAKAR	RAMA RAO KOCHIRI KALYAN CHAKRAVARTHY R PRASANTHI GUDE SULTANA SHAIK R 5 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	KRISHNA
FOR ORDERS					
22	CC/2093/2023 (WP/4525/2023) IA 1/2025 Direction Petition	DR. BURLA SUNITHA VENKATA SESHAMAMBA Vs DR.Y.RADHA RANI	KISHORE KUMAR.A	S PRANATHI	GUNTUR
23	CC/1544/2024 (WP/25295/2023) WP/25295/2023	SIDDINENI VENKATESWARA RAO Vs RAJESWAR RAJESH	PRABHU NATH VASIREDDY	T BALAJI(SC FOR EPFO) SRINIVASA RAO BODDULURI (HCJ NOTE)	GUNTUR

24	WP/25295/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Direction Petition IA 4/2025 Receive Docs Petition IA 5/2025 Condone Delay in Rep IA 6/2025 Vacate Stay Petition IA 1/2026 Implead Petition	SIDDINENI VENKATESWARA RAO Vs THE UNION OF INDIA	PRABHU NATH VASIREDDY	T BALAJI(SC FOR EPFO) SRINIVASA RAO BODDULURI	GUNTUR
25	CC/335/2026 (WP/23002/2022) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition	V SIVA SUNIL KUMAR REDDY Vs SAI PRASAD IAS	GANIPAY SUNEEL KUMAR		SPS NELLORE

FOR ADMISSION

26	CC/403/2025 (WP/2797/2024) IA 1/2025 Dispense with Petition	P. RAMA SUBBAMMA Vs AVULETI NAGESWARARAO	P B REDDY	Y BALAJI	YSR KADAPA
27	CC/711/2025 (WP/31780/2022) IA 1/2025 Dispense with Petition	D VENKATA REDDY Vs SRI G SAI PRASAD IAS	BATHALA RAMESH	SOMA RAJU YELISETTI	SPS NELLORE
28	CC/1243/2025 (WP/16797/2023) CC/1246/2025	M/S. DISTRIBUTARY COMMITTEE Vs BONTHU SRINIVASA RAO	T V S PRABHAKARA RAO	BH RAMA KRISHNA NAIK R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	EAST GODAVARI
29	CC/1246/2025 (WP/16801/2023)	M/S DISTRIBUTARY COMMITTEE Vs BONTHU SRINIVASA RAO	T V S PRABHAKARA RAO	RAMAKRISHNA PATIVADA	EAST GODAVARI
30	CC/1447/2025 (WP/4634/2021)	B.PUTTALAIAH Vs PEEYUSH KUMAR IAS	SRINIVASA RAO MADIRAJU	G RAJU K SWARNA SESHU RR 1 TO 3 NOTICE SERVED	KRISHNA
31	CC/1761/2025 (WP/24222/2024)	PANIDAPU SUBBA RAO Vs A.THAMEEM ANSARIYA	SRINIVASULU P	VENKATA SAI KRISHNA PONNURU	PRAKASAM
32	CC/2277/2025 (WP/1832/2025) IA 1/2025 Direction Petition	SHAIK JEELANI @ SAIDA Vs SHAIK SULEMAN	CORPUS JURIS LAW PANEL LLP	NAGESWARA RAO BAIPUDI SHAIK KHAJA BASHA RR 1 TO 4 NOTICE SERVED R 2 NOTICE SENT RETURNED UNSERVED(ADDRESSEE NOT FOUND) R 3 NOTICE SENT THROUGH METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED	KRISHNA
33	CC/2278/2025 (WP/18965/2025) IA 1/2026 Implead Petition	KONDAPALLI PUTRA RAO Vs SRI. VEGULLA VENKATA RAMAN	SHAIK MEERAVALI	Y KOTESWARA RAO SR NOTICE SENT RETURNED UNSERVED(LEFT)	EAST GODAVARI
34	CC/2552/2025 (WP/5732/2025)	D. BEERAPPA Vs NINGAMMA	A PADMA	ALLU HARI NARAYANA	ANANTAPUR

35	CC/2769/2025 (WP/15703/2025) IA 1/2025 Direction Petition	BELLAPUKONDA UMA DEVI Vs MUKESH KUMAR MEENA IAS	CHALLA AJAY KUMAR	K M KRISHNA REDDY RR 1, 5 AND 6 NOTICE SERVED	EAST GODAVARI
36	CC/3679/2025 (WP/19426/2025)	JAMIA MASJID MANAGING COMMITTEE Vs SHAIK MOHAMMAD ALI	BASHEER AHMED	Y KOTESWARA RAO U KANAKA RAJU SHAIK KHAJA BASHA R 4 NOTICE SERVED	VISAKHAPATNAM
37	CC/4219/2025 (WP/3251/2023)	L. RAMAKRISHNA Vs SRI KONA SASIDHAR IAS	P S P SURESH KUMAR	RR 1 TO 3 NOTICE SERVED.	SRIKAKULAM
38	CC/4232/2025 (WP/16970/2025)	DASARI LAKSHMINARAYANA Vs SHASHI BHUSHAN KUMAR IAS	MADHAVA RAO NALLURI	RAMA RAO KOCHIRI RR 1 AND 8 NOTICE SERVED. RR 2 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE PRAKASAM AND RPAD ARE NOT YET RETURNED.	GUNTUR
39	CC/4235/2025 (WP/24364/2023)	BODDUPALLI RAMA RAO Vs KONA SASIDHAR	T V V KOTESWARA RAO	RR 1 TO 4 NOTICE SERVED.	GUNTUR
40	CC/4238/2025 (WP/3278/2023)	G SATYANARAYANA Vs SRI KONA SASIDHAR IAS	P S P SURESH KUMAR	RR 1 TO 3 NOTICE SERVED.	VIZIANAGARAM
41	CC/4247/2025 (WP/6852/2023)	S. LAKSHMI Vs KONA SASIDHAR IAS	P S P SURESH KUMAR	RR 1 TO 3 NOTICE SERVED	EAST GODAVARI
42	CC/4248/2025 (WP/7046/2023)	POLIREDDY BAPANNA Vs SRI KONA SASIDHAR IAS	P S P SURESH KUMAR	RR 1 TO 3 NOTICE SERVED.	VISAKHAPATNAM
43	CC/4249/2025 (WP/9381/2023)	PITHANI SATYANARAYANA Vs SRI KONA SASIDHAR IAS	P S P SURESH KUMAR	RR 1 TO 3 NOTICE SERVED.	EAST GODAVARI
44	CC/4250/2025 (WP/9381/2023)	MURAKONDA SRINIVASA RAO Vs SRI KONA SASIDHAR IAS	P S P SURESH KUMAR	RR 1 TO 3 NOTICE SERVED	GUNTUR
45	CC/4265/2025 (WP/11636/2024)	CHENNU PRASAD Vs SHASHI BHUSHAN KUMAR IAS	VENKAT SAILENDRA G	RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 3 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 4 TO 8 NOTICE SENT THROUGH THE DISTRICT JUDGE NELLORE AND RPAD ARE NOT YET RETURNED.	PRAKASAM
46	CC/430/2026 (WP/22755/2022) IA 1/2026 Condone Delay Petition	CH SIVA REDDY Vs SRI G SAI PRASAD IAS	VEERAMANI KUKKALA		SPS NELLORE

47	CC/485/2026 (WP/247/2025)	N. RAJENDRA PRASAD Vs SHASHI BHUSHAN KUMAR IAS	KOMMA VIJAYA RAJ KUMAR		KURNOOL
48	CC/488/2026 (WP/17230/2025)	MANGALI PARWATHAMMA Vs P. RANJIT BASHA	BUDIGE BHOJA RAAM	GP FOR REVENUE	KURNOOL
49	CC/489/2026 (WP/7812/2025)	KOTAM MANGA RAO DORA Vs N DORAKAYYA	K VENKATESH		EAST GODAVARI
50	CC/506/2026 (WP/6627/2025)	KUNCHALA VEERA BRAHMAIAH Vs R SRINIVASA RAO	T V JAGGI REDDY		PRAKASAM
51	CC/509/2026 (WP/15827/2025)	POCHA VENKATA REDDY Vs SHASHI BHUSHAN KUMAR	THATHIREDDY ASHOK SRIVASTAVA		KURNOOL

FOR HEARING

52	CC/3662/2023 (WP/19616/2021)	DR.L.JEYABAL Vs DR.A.RAVI	SODUM ANVESHA	KOTHA RAMA MOHAN RAO(SC FOR SVVUT) R CHANDRA REDDY	CHITTOOR
53	CC/2270/2024 (WP/10468/2023)	P.N.V.RAMACHANDRA MURTHY Vs V.PRASANNA VENKATESH	S LAKSHMINARAYANA REDDY	G RAJU G SRINIVASULA REDDY	WEST GODAVARI
54	CC/4728/2024 (WP/14261/2024) IA 1/2024 Direction Petition	MITHRA ENGINEERING CONSTRUCTIONS Vs ARUNA NAIR	C SINDHU KUMARI	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) RR 1 AND 7 NOTICE SERVED	KRISHNA
55	CC/4787/2024 (WP/35201/2022)	K. HEMANTH VARMA Vs SAI KUMAR	RAMESH BABU TALLURI	NAGARAJU NAGURU R 1 NOTICE SERVED	SPS NELLORE

FOR ADMISSION (CRP MATTERS)

56	CRP/2076/2025 (CFR/1515/2024) IA 1/2025 Condone Delay in Rep	INAGANTI LAKSHMI NARASIMHA REDDY Vs INAGANTI AMRUTHA SAVITHRI	NIMMAGADDA REVATHI	AYESHA AZMA S S.R - APP	PRAKASAM
57	CRP/2175/2025 (IA/92/2025) IA 3/2025 Stay Petition	AVADARI SUBBARAO Vs VANKAYALAPATI RATHANAMMA	MEDIKONDA PRANAY VENKAT CHOWDARY	ANJANEYA SARMA.M	PRAKASAM
58	CRP/2260/2025 (IA/148/2025) IA 1/2025 Stay Petition	KODURI CHANDRA SEKHARA RAO Vs A.V. SATYANARAYANA	ANANDA KUMAR VEJANDLA	K JYOTHI PRASAD	PRAKASAM
59	CRP/2885/2025 IA 1/2025 Stay Petition	VEERA ADINARAYANA Vs SINGAMSETTY VENKATA SUBBAIAH	NIRMALBABU A	VENKATESWARLU GADA R1 UNSERVED,MEMO PROOF OF SERVICE NOT FILED YET. MEMO FILED VIDE USR.NO.132953/25	PRAKASAM
60	CRP/3301/2025 (OS/66/2019) CRP/3311/2025	NENE RAVI KUMAR Vs PONNAGANTI VENKATA RAO	M R S SRINIVAS	SS RAMA KRISHNA PRASAD SR-App	PRAKASAM

61	CRP/3311/2025 (OS/66/2019) IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	NENE RAVI KUMAR Vs PONNAGANTI VENKATA RAO	M R S SRINIVAS	SS RAMA KRISHNA PRASAD	PRAKASAM
62	CRP/3716/2025 (OS/76/2015) IA 2/2025 Stay Petition	SMT JAVVAJI JANAKI DEVI Vs BHOGANADAM VENKATA SUBRAHMANYAM(DIED)	K J V N PUNDAREEKAKSHUDU		PRAKASAM
63	CRP/100/2026 (OS/17/2021) IA 1/2026 Stay Petition	MOGILISETTY VENKATESWARLU Vs BUSIREDDY NAGESWARA REDDY	PONNAM RAVINDRA BABU	R1 R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 UNSERVED,RR1 TO 19 - NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE NOT YET FILED	PRAKASAM
64	CRP/114/2026 (EP/303/2019) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KATARI VENKATESWARLU @ VENKATESWARA RAO Vs CHANDRA GURUMURTHY	T V SRI DEVI	R1 UNSERVED,S.R - NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE NOT YET FILED	PRAKASAM
65	CRP/117/2026 (OS/201/2024) IA 1/2026 Stay Petition	KARUMURI @ KARUMUDI VENKATARATNAM @ VENKATARATNAMMA Vs KOTA VENKATA RAO	KOTI REDDY IDAMAKANTI	R1 R2 R3 UNSERVED,RR1 TO 3 - NOTICE SENT, NOT YET RETURNED MEMO PROOF OF SERVICE NOT YET FILED	PRAKASAM

FOR WITHDRAWAL

66	WP/33619/2025 IA 1/2025 Suspension Petition	M.DAMODAR NAIDU Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR INDUSTRIES COMMERCE	ANANTAPUR

FOR DISMISSAL

67	WP/8223/2014 IA 1/2014(WPMP 10222/2014) Direction Petition	SMT. AMAVARAPU RAMANAMMA Vs THE GOVERNMENT OF ANDHRA PRADSSH	RAVIKUMAR MATHANGI	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR REVENUE V T M PRASAD SIDDARTH C B	SPS NELLORE
68	WP/8824/2014 IA 1/2014(WPMP 11017/2014) Direction Petition IA 1/2023 Leave Petition	SMT.K.KAUSALYA W/O. LATE SRI K.KRISHNA REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	K VIJAYAKUMAR REDDY	GP FOR REVENUE GP FOR ENDOWMENTS (AP) GP FOR ENDOWMENTS	YSR KADAPA

SPECIALLY IDENTIFIED CASES

69	WP/13031/2008	KALAGANDA KRISHNA MURTHY Vs THE PRINCIPAL SECRETARY	G JAGADEESWAR	GP FOR ENDOWMENTS Y SRINIVASA MURTHY MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	SPS NELLORE
70	WP/20893/2009 IA 1/2010(WPMP 16/2010) Implead Petition IA 1/2015(WPMP 2096/2015) Implead Petition IA 2/2015(WPMP 54067/2015) Miscellaneous Petition	DASIKA SRIMANNARAYANA MURTHY (DIED) Vs THE COMMISSIONER HYD & 2OTS	P RAJASEKHAR	GP FOR ENDOWMENTS E SAMBASIVA PRATAP CHINTAPALLI SRINIVAS N SIVA REDDY S V R SUBRAHMANYAM O M R LAW FIRM	VISAKHAPATNAM

71	WP/11901/2010 IA 1/2010(WPMP 15015/2010) Suspension Petition	YADLA LAXMINARAYANA Vs THE COMMISSIONER	BOKKA SATYANARAYANA KAMLA	GP FOR ENDOWMENTS JAGADISH KUAMAR BATCHU GP FOR REVENUE	VISAKHAPATNAM
72	WP/24197/2010 IA 1/2010(WVMP 5547/2010) Vacate Stay Petition IA 2/2010(WPMP 30969/2010) Suspension Petition	SRI SIMHA SAILAPURI GAYATRI PEETHAM AND VIRAT GURU MANDIRAM (DIED) PER LRS 2 TO 3 Vs SRI VARAHA LAKSHMI NARASIMHA SWAMY VARI DEVASTANAM	M VIDYASAGAR	CHINTAPALLI SRINIVAS E SAMBASIVA PRATAP Y BHANUSRI AKHILA GP FOR ENDOWMENTS	VISAKHAPATNAM
73	WP/391/2013 IA 1/2013(WPMP 489/2013) Stay Petition	V.RAJINI W/O RAJAN BABU Vs THE GOVERNMENT OF ANDHRA PRADESH	V SESHA KUMARI	GP FOR MINES AND GEOLOGY	KRISHNA
74	WP/2936/2013 IA 2/2013(WPMP 3611/2013) Direction Petition IA 1/2014(WPMP 25712/2014) Implead Petition	G.JEEVAN PRASAD BABUS/O.G.VIJAY BABU Vs GOVERNMENT OF ANDHRA PRADESH	V SESHA KUMARI	GP FOR MINES AND GEOLOGY N SHOBA	KURNOOL
75	WP/5095/2013 IA 2/2013(WPMP 13959/2013) Implead Petition IA 3/2013(WPMP 17666/2013) Extension Petition IA 4/2013(WPMP 20159/2013) Extension Petition IA 8/2013(WPMP 78479/2013) Extension Petition	L.RAVI KUMAR Vs GOVERNMENT OF ANDHRA PRADESH	V SESHA KUMARI	GP FOR MINES AND GEOLOGY RAMA CHANDRA RAO GURRAM(SC FOR AP PCB)	EAST GODAVARI
76	WP/16537/2013 IA 1/2013(WPMP 20047/2013) Direction Petition	D.VENKATA NAGARAJU S/O.GANGADHAR RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	ANDAPALLI SANJEEV KUMAR	GP FOR MINES AND GEOLOGY GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
77	WP/26170/2013 IA 1/2013(WPMP 32341/2013) Suspension Petition IA 1/2023 L R Petition	PARANKSAM RADHAKRISHNAMA CHARYULU S/O LATE VENKATA Vs THE GOVERNMENT OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR ENDOWMENTS KANDA SRINIVASU SC FOR ENDOWMENTS (KS AND WG) V S K RAMA RAO	PRAKASAM
78	WP/11870/2014 IA 1/2014(WPMP 14939/2014) Direction Petition	S.CHANDRAVATHI VISAKHAPATNAM DIST Vs PRL SECY MINES DEPT HYD & 3 OTHERS	K NAVEEN KUMAR	GP FOR MINES AND GEOLOGY GP FOR REVENUE	VISAKHAPATNAM
79	WP/11966/2014 IA 2/2014(WPMP 24462/2014) Direction Petition	VANGIPURAPU VENKATESWARA SARMA Vs THE GOVERNMENT OF ANDHRA PRADESH	MARELLA RADHA	GP FOR ENDOWMENTS V T M PRASAD	GUNTUR
80	WP/1/2015 IA 3/2015(WPMP 2/2015) Direction Petition IA 8/2015(WVMP 121/2015) Vacate Stay Petition WP/36860/2014	KARRI JAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	GP FOR ENDOWMENTS (AP) E SAMBASIVA PRATAP T SRIKANTH REDDY	VISAKHAPATNAM

81	WP/36860/2014 IA 1/2014(WVMP 4059/2014) Vacate Stay Petition IA 3/2014(WPMP 46129/2014) Direction Petition IA 1/2015(WPMP 2363/2015) Implead Petition	P. NAGESWARA PRASAD Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	GP FOR ENDOWMENTS (AP) E SAMBASIVA PRATAP	VISAKHAPATNAM
82	WP/15699/2015 IA 1/2015(WPMP 20437/2015) Direction Petition	M/S.SHIV SHANTHI CEMENT (P)LTD Vs UNION OF INDIA REP BY ITS SECRETARY MINISTRY OF MINES	K PURUSHOTHAM	M UMA DEVI (CENTRAL GOVT COUNSEL) DEPUTY SOLICITOR GENERAL OF INDIA	VIZIANAGARAM
83	WP/27234/2015 IA 1/2015(WVMP 4714/2015) Vacate Stay Petition IA 2/2015(WPMP 35339/2015) Stay Petition	BOTHLI TRADE AG Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR INDUSTRIES & COMMERCE (TG) N JEEVAN KUMAR Y SUDHAKAR ADDL ADVOCATE GENERAL Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA K.Sreedhar Murthy Senior Panal Counsel For Central Government THE ADVOCATE GENERAL K MAMATA R2 R3 UNSERVED,	HYDERABAD
84	WP/3558/2016 IA 1/2016(WPMP 4550/2016) Suspension Petition	M.MURALI Vs THE STATE OF AP. REP BY ITS PRL.SECRETARY AND 3 OTHERS	G JYOTHI KIRAN	GP FOR MINES AND GEOLOGY (AP)	EAST GODAVARI
85	WP/6354/2016 IA 1/2016(WPMP 8082/2016) Direction Petition IA 2/2016(WPMP 8083/2016) Direction Petition IA 1/2018 Miscellaneous Petition	TELIKOTI CHITTI BABU Vs THE UNION OF INDIA REP.BY ITS PRINCIPAL SECRETARY	T N M RANGA RAO	GP FOR MINES AND GEOLOGY (AP) BOMMINAYUNI APPARAO	SRIKAKULAM
86	WP/24807/2016 IA 1/2016(WVMP 3560/2016) Vacate Stay Petition IA 2/2016(WPMP 30633/2016) Direction Petition	M/S.PARAMESWARI MINERALS Vs STATE OF APPRL.SCYI&COMMHYD& 3	PILLIX LAW FIRM	GP FOR MINES AND GEOLOGY (AP) GP FOR INDUSTRIES COMMERCE GP FOR INDUSTRIES & COMMERCE (AP)	EAST GODAVARI
87	WP/33514/2016 IA 1/2016(WVMP 4393/2016) Vacate Stay Petition IA 2/2016(WPMP 41394/2016) Direction Petition	YELAGADDA NARAYANA RAO Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR ENDOWMENTS (AP) ELEVATED AS JUDGE	EAST GODAVARI
88	WP/22780/2017 IA 1/2017(WPMP 28055/2017) Direction Petition	B. RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	GP FOR MEDICAL HEALTH & FW(AP)	WEST GODAVARI

ADMISSION (MEDICAL AND HEALTH)

89	WP/11976/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition	G V RAMMAHANA RAO Vs THE STATE OF AP	P NAGENDRA REDDY	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR ROADS BUILDINGS GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE GP FOR REVENUE (AP)	SRIKAKULAM

90	WP/11646/2024 IA 1/2024 Direction Petition	IMPERIAL LIFE SCIENCES PRIVATE LIMITED Vs THE STATE OF AP	SUDHAKARA RAO AMBATI	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR FINANCE PLANNING S PRANATHI VENKATA REDDY CHITTEM	GUNTUR
91	WP/31160/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition	FIRST OBJECT PRIVATE LIMITED Vs THE STATE OF AP	SODUM ANVESHA	THE ADVOCATE GENERAL S PRANATHI	KRISHNA

ADMISSION (WOMEN & CHILD WELFARE)

92	WP/27025/2023 IA 1/2023 Suspension Petition IA 1/2024 Fix an Early Date	KATLA VENKAIAH Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR WOMEN DEV CHILD WELFARE V V LAKSHMI NARAYANA	GUNTUR
93	WP/8939/2025 IA 1/2025 Suspension Petition	JUPUDI UMA MAHESWARI Vs THE DISTRICT COLLECTOR AND DISTRCIT MAGITRATE	CHENNAKESAVALU K	GP FOR REVENUE HABIBULLA SHAIK GP FOR WOMEN DEV CHILD WELFARE GP FOR COOPERATION	GUNTUR
94	WP/11771/2025 IA 1/2025 Direction Petition WP/645/2026	KOLA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR REVENUE GP FOR HOME NIMMAGADDA REVATHI	EAST GODAVARI
95	WP/645/2026 IA 1/2026 Suspension Petition	KOLA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR REVENUE	EAST GODAVARI
96	WP/30553/2025 IA 1/2025 Suspension Petition	VEEREAPALLI RAGAIAH Vs THE STATE OF AP	SIVAPRASAD REDDY VENATI	GP FOR REVENUE SRIDEVI GANTA	SPS NELLORE
97	WP/33473/2025 IA 1/2025 Suspension Petition	P NARAYANA SWAMY Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE	ANANTAPUR
98	WP/36350/2025 IA 1/2025 Suspension Petition IA 1/2026 Direction Petition	SHAIK SHANAWAZ Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR WOMEN DEV CHILD WELFARE K PALLAVI	SPS NELLORE
99	WP/36674/2025 IA 1/2025 Stay Petition WP/59/2026 WP/1208/2026 WP/36675/2025 WP/36748/2025 WP/36753/2025	M/S SRI SAI AND CO Vs THE STATE OF AP	S RAM BABU	THE ADVOCATE GENERAL	GUNTUR
100	WP/36675/2025 IA 1/2025 Stay Petition IA 1/2026 Miscellaneous Petition	HARIHARESHWARA MAHILA UDYOGA MATTHU SEVA SANGHA Vs THE STATE OF AP	S N CHIDAMBARA SASTRY	GP FOR WOMEN DEV CHILD WELFARE	GUNTUR
101	WP/36748/2025 IA 1/2025 Suspension Petition IA 1/2026 Stay Petition	SANJEEVINI MAHILA VIKASA SEVA SANGHA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	THE ADVOCATE GENERAL	KRISHNA
102	WP/36753/2025 IA 1/2025 Suspension Petition IA 1/2026 Stay Petition	SANJEEVINI MAHILA VIKASA SEVA SANGHA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR WOMEN DEV CHILD WELFARE	KRISHNA

103	WP/59/2026 IA 1/2026 Suspension Petition	M/S.SANWARIA SWEETS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	THE ADVOCATE GENERAL	KRISHNA
104	WP/1208/2026 IA 1/2026 Injunction Petition	CHRISTY FRIEDGRAM INDUSTRY PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	P BADRINATH	THE ADVOCATE GENERAL	GUNTUR
105	WP/614/2026 IA 1/2026 Direction Petition	PALAKITTI SHIVAMMA @ CHAKALI SHIVAMMA Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	GP FOR REGISTRATION AND STAMPS GP FOR WOMEN DEV CHILD WELFARE	KURNOOL

ADMISSION (MINES AND INDUSTRIES)

106	WP/15453/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition WP/15509/2025 WP/15530/2025 WP/15552/2025	SHAIK MOHAMMAD Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY GP FOR REVENUE	YSR KADAPA
107	WP/15509/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	SHAIK AAYISHA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY GP FOR REVENUE	CHITTOOR
108	WP/15530/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	SHAIK SABIHA ZAREEN Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY GP FOR REVENUE	YSR KADAPA
109	WP/15552/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	SHAIK SUMAYA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY GP FOR REVENUE	CHITTOOR
110	WP/16660/2025 IA 1/2025 Stay Petition IA 2/2025 Receive Docs Petition	M/S.RADHA KRISHNA CONSTRUCTIONS Vs STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR MINES AND GEOLOGY V V N NARAYANA RAO PALLA BALU ANIL KUMAR	VISAKHAPATNAM
111	WP/18357/2025 IA 1/2025 Suspension Petition	P MADHU BABU Vs THE STATE OF ANDHRA PRADESH	V.RAVINDHAR	GP FOR MINES AND GEOLOGY DEPUTY SOLICITOR GENERAL OF INDIA	ANANTAPUR
112	WP/23771/2025 IA 1/2025 Direction Petition	SRINIVASA AND CO Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR MINES AND GEOLOGY	CHITTOOR
113	WP/24513/2025 IA 1/2025 Direction Petition	UNNAM AMRUTHA Vs THE STATE OF ANDHRA PRADESH	BHARGAV THIMMARAJU	GP FOR MINES AND GEOLOGY GP FOR REVENUE	GUNTUR
114	WP/32095/2025 IA 1/2025 Direction Petition	SARADA STONE CRUSHERS Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO	GP FOR INDUSTRIES COMMERCE	KRISHNA
115	WP/32114/2025 IA 1/2025 Direction Petition	B.THRIVIKRAM Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO	GP FOR INDUSTRIES COMMERCE	KRISHNA

116	WP/35683/2025 IA 1/2025 Direction Petition	M/S. RITCO FUELS Vs THE STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	GP FOR MINES AND GEOLOGY	CHITTOOR
117	WP/705/2026 IA 1/2026 Suspension Petition	V. SUGUNA KUMARI Vs THE STATE OF ANDHRA PRADESH	P V RAGHU RAM	GP FOR MINES AND GEOLOGY GP FOR REVENUE BOLLA VENKATA RAMA RAO SC For APPCB	CHITTOOR
118	WP/1165/2026 IA 1/2026 Direction Petition	MSJAGRUTHI GRANITES Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR MINES AND GEOLOGY	ANANTAPUR
119	WP/1534/2026 IA 1/2026 Direction Petition	MS MYLARA LINGESWARA GRANITES Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR MINES AND GEOLOGY	ANANTAPUR

ADMISSION (ENDOWMENTS)

120	WP/2126/2024 IA 1/2024 Suspension Petition WP/5967/2023	SREE SURYANARAYANA SWAMY SEVA SAMITHI Vs THE STATE OF AP	VENKATASUBBAIAH V	GP FOR ENDOWMENTS (AP) G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION) R2 UNSERVED,	ANANTAPUR
121	WP/5967/2023 IA 1/2023 Suspension Petition IA 1/2024 Leave Petition	SRI SURYANARAYANA SWAMY SEVA SAMITHI Vs THE STATE OF ANDHRA PRADESH	VENKATASUBBAIAH V	GP FOR EDUCATION G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	ANANTAPUR
122	WP/1070/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	MUNAGA BADRI NARAYANA Vs THE STATE OF AP	SHAIK MD UMAR ABDULLAH	GP FOR ENDOWMENTS G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION) GP FOR HOME	YSR KADAPA
123	WP/8133/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition WP/5114/2024	ARCHAKAM LOKANATHAM Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) HARISH KUMAR RASINENI	CHITTOOR
124	WP/5114/2024 IA 1/2024 Direction Petition	ARCHAKAM LOKANATHAM Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	CHITTOOR
125	WP/13463/2025 IA 1/2025 Direction Petition	GURRAMPATI KESAVA Vs THE STATE OF ANDHRA PRADESH	Y KAMALA RANI	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) KURAVATI LENIN BABU M UMA DEVI (CENTRAL GOVT COUNSEL) K VENKATA SUBBAIAH R3 R4 R5 R6 R8 R9 R10 R11 UNSERVED, COURT SLIP	YSR KADAPA
126	WP/14600/2025 IA 1/2025 Suspension Petition WP/16350/2024 WP/40332/2018	SRI GANGAPARVATAVARDANI SAMETA RAMALINGESWARA SWAMY DEVASTHANAM Vs THE STATE OF AP	PETLURI NAGA RAJU	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	PRAKASAM

127	WP/40332/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition	N. VEERESALINGAPRASAD Vs STATE OF ANDHRA PRADESH	MARRI VENKATA RAMANA	GP FOR ENDOWMENTS (AP) VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT G SESHADRI(SC FOR MPP ZPP) NIMMAGADDA REVATHI GP FOR REVENUE	PRAKASAM
128	WP/16350/2024 IA 1/2024 Suspension Petition IA 2/2024 Implead Petition	N VEERESALINGA PRASAD Vs THE STATE OF AP	D V SASIDHAR	GP FOR ENDOWMENTS PADMAVATHI PADNAVIS NIMMAGADDA REVATHI	GUNTUR
129	WP/18461/2025 IA 1/2025 Direction Petition	VELAGALA SUBBI REDDY Vs THE STATE OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	WEST GODAVARI
130	WP/20921/2025 IA 1/2025 Direction Petition IA 3/2025 Implead Petition WP/2178/2010	KOMMANADURI KALYANA VENKATESWARA SWAMY Vs THE STATE OF AP	S V INDIRA	GP FOR ENDOWMENTS GP FOR REVENUE CH SRINIVAS KANDA SRINIVASU	VISAKHAPATNAM
131	WP/2178/2010 IA 1/2010(WVMP 622/2010) Vacate Stay Petition IA 2/2010(WPMP 2919/2010) Suspension Petition IA 1/2016(WPMP 110/2016) Implead Petition IA 1/2022 Implead Petition IA 1/2025 Direction Petition IA 3/2025 Restoration Petition	BHUPATHIRAJU GOWRI SANKARA RAJU (DIED) Vs THE DEPUTY COMMISSIONER	KANDA SRINIVASU	GP FOR ENDOWMENTS E SAMBASIVA PRATAP CHINTAPALLI SRINIVAS C SINDHU KUMARI S V INDIRA I V RADHAKRISHNA MURTHY	VISAKHAPATNAM
132	WP/22045/2025 IA 1/2025 Direction Petition	K RAMASUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	CHITTOOR
133	WP/24404/2025 IA 1/2025 Direction Petition	SRI VEERANJANEYA SWAMY TEMPLE Vs THE STATE GOVERNMENT OF ANDHRA PRADESH	A ANASUYA	GP FOR ENDOWMENTS	KRISHNA
134	WP/27205/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition	SARVA JYOSULA SATHISH SARMA Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR ENDOWMENTS P RAJASEKHAR GP FOR REVENUE	VIZIANAGARAM
135	WP/29421/2025 IA 1/2025 Direction Petition	AVVARU SURENDRA KUMAR Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	GUNTUR
136	WP/32255/2025 IA 1/2025 Suspension Petition	SRI G. CHIDAMBARA SASTRY Vs THE STATE OF ANDHRA PRADESH	G SUDHEER KUMAR	GP FOR ENDOWMENTS D V SASIDHAR DEVI SUBHASHINI ANNE SC For Endowments	PRAKASAM
137	WP/32357/2025 IA 1/2025 Stay Petition	PARUPUDI LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR ENDOWMENTS J.V.PHANIDUTH R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 UNSERVED,	KRISHNA

138	WP/32992/2025 IA 1/2025 Suspension Petition	SRIN VYASASRAMAM Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP FOR ENDOWMENTS D V SASIDHAR	CHITTOOR
139	WP/36863/2025 IA 1/2025 Direction Petition WP/28424/2025	SRI CHINNA RAMULAVARI GUDI ABHIVRUDHI COMMITTEE Vs THE STATE OF AP	RAJA MANURI VENKATA SUMANTH	GP FOR ENDOWMENTS	GUNTUR
140	WP/28424/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition	THOTA VASANTHA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS RAJA MANURI VENKATA SUMANTH GP FOR REVENUE	GUNTUR
141	WP/2054/2026 IA 1/2026 Direction Petition	SRI KRISHNAVENI DEGRE COLLEGE Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS	GUNTUR
142	WP/2206/2026 IA 1/2026 Direction Petition	R H CH R SARADHI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	GUNTUR
143	WP/2355/2026 IA 1/2026 Direction Petition	V RADHA KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS R2 R4 UNSERVED,	GUNTUR
144	WP/3429/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	G SIMHADRI Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR ENDOWMENTS	VISAKHAPATNAM

FOR ORDERS

145	WP/7019/2012 IA 1/2012(WPMP 8887/2012) Direction Petition	GADDAM VENKATA SUBBA REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	S SRI RAM	GP FOR MINES AND GEOLOGY (AP)	KURNOOL
146	WP/15385/2013 IA 1/2013(WPMP 18590/2013) Direction Petition IA 1/2017(WPMP 5639/2017) Direction Petition	MEDICAL PRACTITIONER ASSOCIATION Vs UNION OF INDIA	J M NAIDU	SRIDHAR TUMMALAPUDI (CENTRAL GOVT COUNSEL) A K JAYAPRAKASH RAO S SIVA KUMARI	SPS NELLORE
147	WP/11590/2016 IA 1/2016(WVMP 2766/2016) Vacate Stay Petition IA 1/2023 Leave Petition	V.SRIMANNARAYANA&AN OT Vs STATE OF APPRL.SCYI&COMMHYD& 7	P S P SURESH KUMAR	GP FOR MINES AND GEOLOGY (AP) GP FOR IRRI AND CAD GP FOR INDUSTRIES COMMERCE Y KOTESWARA RAO GP FOR HOME GP FOR REVENUE GP FOR INDUSTRIES & COMMERCE (AP)	KRISHNA
148	WP/27841/2024 IA 1/2024 Stay Petition IA 1/2026 Additional Affidavit	PULUMOLU SIVA RAMA KRISHNA KUMAR Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	GP FOR ENDOWMENTS PULIPATI RADHIKA B V KRISHNA REDDY	WEST GODAVARI
149	WP/4747/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition IA 3/2025 Modification	SRI YALLA LAKSHMIKANTH Vs THE STATE OF AP	AKHIL KRISHNAN	GP FOR WOMEN DEV CHILD WELFARE	VISAKHAPATNAM

150	WP/26261/2025 IA 1/2025 Stay Petition	SHAIK SHAMSHEER Vs THE STATE OF ANDHRA PRADESH	V.V.L.N.PURNESH	GP FOR MEDICAL HEALTH FW HARI BABU MAGULURI SC For SERP SUBBA RAO KORRAPATI GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
151	WP/34060/2025 IA 1/2025 Suspension Petition WP/34797/2025	CHAKRAVARTHULA SAI PRATHAP VARMA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR MEDICAL HEALTH FW V V ANIL KUMAR	YSR KADAPA
152	WP/34797/2025	MAHIDHAR GOLLAPUDI Vs STATE OF ANDHRA PRADESH	D NARENDAR NAIK	GP FOR MEDICAL HEALTH FW V V ANIL KUMAR M UMA DEVI (CENTRAL GOVT COUNSEL)	KRISHNA
153	WP/34966/2025 IA 1/2025 Suspension Petition	PERAM RAVI TEJA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR MEDICAL HEALTH FW V V ANIL KUMAR	PRAKASAM
154	WP/35209/2025 IA 1/2025 Suspension Petition	VALLURU FEROZ AHAMAD Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR MED HEALTH AND FAMILY WELFARE V V ANIL KUMAR(SC FOR AP MEDICAL COUNCIL) V V ANIL KUMAR VIVEK CHANDRA SEKHAR S	YSR KADAPA
155	WP/35288/2025 IA 1/2025 Direction Petition	TEJESWINI BHIMMAGANIPALLI THIMMAIAHGARI Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR MEDICAL HEALTH FW V V ANIL KUMAR(SC FOR AP MEDICAL COUNCIL) V V ANIL KUMAR VIVEK CHANDRA SEKHAR S	CHITTOOR
156	WP/35289/2025 IA 1/2025-Suspension Petition	SINGUPURAM DIVYASAMHITA. Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR MEDICAL HEALTH FW V V ANIL KUMAR(SC FOR AP MEDICAL COUNCIL) V V ANIL KUMAR VIVEK CHANDRA SEKHAR S	SRIKAKULAM

(AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)